

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

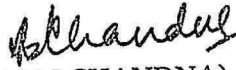
ORDER

In super-session of earlier orders, the following transfer and posting is hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./Ms)	From	To
1	Gayatri Bejjipuram EC- 3366/76065264	Sr. PA in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RADC.	Sr. PA in Office Pool, RADC.
2	Ajay Kumar EC- 26406380	PA in Office Pool, RADC	PA in the court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) CBI, RADC.
3	Kawaljeet Singh EC- 3210	Sr. PA in the vacant court earlier presided over by Sh. Naveen Gupta, Spl. Judge, PC Act, CBI, RADC	Sr. PA in the court of Ms. Navita Kumari Bagha, POLC, RADC.
4	Sunita Kumari EC- 3614/ 91212326	PA in the Court of Ms. Navita Kumari Bagha, POLC.	PA in the vacant court earlier presided over by Sh. Naveen Gupta, Spl. Judge, PC Act, CBI, RADC

Note:- 1. Ms. S. Sreelata, SJA in RTI Branch is also directed to look after the work of Protocol Branch in addition to the work already assigned to her.
2. Name of official at Sl. No.- 13 in transfer order No.- 6292-D-6328-D/F.7/P&T/Admn./RADC/2023 dated 04.08.2023 be read as 'Roshan Kumar' instead of 'Roshan Lal'.


Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: 6583D-6603D /F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :-

Dated, Delhi the 11.08.2023

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn.I, I Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I Personal File/ACR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi